NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

Appeal No. 16/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN

HON'BLE MEMBER(T)

MS. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Kalaamb Aromatics and Natural Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION S

SIGNATURE

For the petitioner:

Ms. Reema Jain, PCS

For the Respondent:

Manish Raj, CP for ROC Delhi.

ORDER

Ld. Counsel for the ROC prays for some time to file their reply. The same be filed before the next date of hearing. To come up on 13th February, 2018.

(Deepa Krishan)

- S-d-1

Member (T)

(Ina Malhotra)

Member (J)